

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017


NAME OF THE PARTIES: Unicom Skytech Ltd.

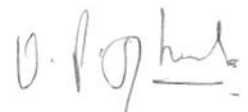
V/s.

M/s. Neelprag Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	AJAY BASUTKAR Farhan Dubash along with Rashant Gaur	Advocate for R <sub>1</sub> to R <sub>3</sub>	
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2.	D. P. Jhunjhunwala	Director Petitioner	
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**COMMON ORDER**

**T.C.P. No. 113/397-398/CLB/MB/MAH/2009**

**T.C.P. No. 44/397-398/CLB/MB/MAH/2013**

**(OLD CP NO. 91/2006)**

1. The Learned Representatives of both the sides are present.
2. By consent seeking adjournment. Granted.
3. The parties are directed to complete their pleadings, within 15 days.
4. The matter is listed for "Final Hearing" on **11<sup>th</sup> July, 2017.**  
d to **19<sup>th</sup> July, 2017.**

Sd/-

**Dated: 03.05.2017**

**M.K. Shrawat**  
**Member (Judicial)**